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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1501/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE PARTIES: Sanjeev Gupta  
V/s.  
Epigram Outdoor Media Pvt. Ltd.

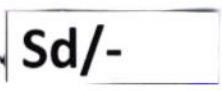
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

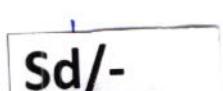
S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

CP No.1501/ I&BP/NCLT/MB/MAH/2017

None present. List this matter on 1.12.2017.

  
V. NALLASENAPATHY  
Member(Technical)

  
B. S. V. PRAKASH KUMAR  
Member (Judicial)